a former international while the SAI nominee is either a former international or an Officer of SAI dealing with the concerned discipline. The National coach is preferably a qualified person with NIS Diploma in Coaching and a creditable sports background.

Drug Detection Test on Athletes

2505. SHRI SATISH PRADHAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whethr Government are aware of the fact that a large number of International Athletes has been banned from participating in competition for consuming drugs;

(b) whether Government proposed to issue directives to all the Organisers for conducting drug detection tests;

(c) whether it is a fact that currently the test samples are sent abroad for obtaining results of consumption of drugs by Athletes; and

(d)whether Government propose to create a fully equipped Laboratory under his Ministry for conducting such tests?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) (SHRI MUKUL WASNIK): (a) Yes, Sir.

(b) The National Federations and the Coaches attached to National Campers have been informed by SAI about the banned drugs for conduct of random drug tests. Further, they have also been informed about the penalties likely to be imposed should the sportsperson be tested positive. In addition, scientists from the Dope Control Laboratory are sent to the venues of the National Camps to educate the National campers about the ill-effects of drugs on their health. Random samples of national campers are also collected for testing.

(c)No, Sir. The test samples are now tested in the Dope Control Laboratory at J.N. Stadium, New Delhi.

(d) The equipment of the existing laboratory is being upgraded.

SPDA Centre in Arunachal Pradesh

2506. SHRI NYODEK YONGGAM: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government of Arunachal Pradesh have submitted any scheme for setting

up SPDA centres at different places in the

state;

(b) if so, when such scheme was submitted and what is the present status of the scheme; and

(c) by when the Central Government's approval will be given for the scheme?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) (SHRI MUKUL WASNIK): (a) Yes, Sir. Government of Arunachal Pradesh had submitted a scheme for establishment of a SPDA Centre at Jenging.

(b) The scheme for setting up SPDA Centre at Jenging was submitted by the State Government to Sports Authority of India in August, 1989. Since the proposal was incomplete, further clarification was sought from the State Government. However, in the meanwhile in consultation with the State Government a School was adopted in 1993 under the NSTC Scheme.

चतुर्वेदी पैनल की सिफारिशें

2507. श्री गोपालसिंह जो॰ सोलंकी: क्या मानव संसाधन विकास मंत्री 18 मार्च, 1994 को राज्य सभा में अतारांकित प्रश्न 3450 के दिए गए उत्तर को देखेंगे और यह बताने की कपा करेंगे कि:

(क) क्या राज्य सरकारों के शिक्षा मंत्रियों ने इस संबंध में अपनी सिफारिशें सरकार को प्रस्तुत कर दी है; और

(ख) यदि हां, तो सरकार उस पर क्या कार्यवाही करने का विचार रखती है?

(c) The approval for the proposal is likely to be given in the current financial year.